

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**


**Original Application No.127 of 2021(SZ)**


IN THE MATTER OF :

P. Nanthagopal (M/A 34 years ),  
S/o.Pazhani Muruvappan,  
110, Kunnavakkam Village,  
Nellithoppu Street,  
Pattaraikazhani Post,  
Thirukazhukundram Taluk,  
Chengalpattu, Tamil Nadu-603 102.  
Phone No.96291 32605,  
Email.ID:meganathan688733@  
gmail.com

... Applicant(s)

1. The Commissioner,  
Geology and Mining Department,  
Government of Tamil Nadu,  
Alandur Road, Guindy,  
Industrial Estate, Guindy,  
Chennai-600 032.  
Phone No.044-22501874.  
Email.ID:cgmchennai32@gmail.com
2. The District Collector,  
Collectorate, GST Road,  
Chengalpattu District,  
Chengalpattu- 603 001.  
Phone No.044-27427412  
Email.ID: collr-cpt@nic.in
3. The Deputy Director,  
Geology and Mining Department,  
Chengalpattu District,  
Chengalpattu-603 001.  
Phone No.044-27237104.  
Email.ID.minekanchi@gmail.com.
4. The Tahsildar,  
VOC Nagar, Thirukazhukundram  
Taluk,  
Chengalpattu District,  
Chengalpattu - 603 001.

  
**JOINT DIRECTOR**  
Department of Geology & Mining  
Guindy, Chennai - 600 032.

  
**DIRECTOR**  
Department of Geology & Mining  
Guindy, Chennai - 600 032.

Phone No.044-27432318.  
Email.ID: [tahcpt.tnkpm@nic.in](mailto:tahcpt.tnkpm@nic.in).


5. The Member Secretary,  
Tamil Nadu Pollution Control Board,  
No.76, Mount Road,  
Guindy, Chennai-600 032.  
Phone No.044-22353134-139.  
Email.ID:[tnpcb-chn@gov.in](mailto:tnpcb-chn@gov.in).
6. The District Environmental  
Engineer,  
Tamil Nadu Pollution Control Board,  
Maraimalai Adigalar Street,  
Next to Municipal Office,  
Kancheepuram District.  
Chennai-603 209.  
Phone No.044-27454422.  
E.Mail.id:  
[tnpcbmmnagar@gmail.com](mailto:tnpcbmmnagar@gmail.com).
7. The Chairman,  
State Level Environment Impact  
Assessment Authority,  
Ground floor, Panagal Building,  
No.1, Jeenis Road, Saidapet,  
Chennai-600 015.  
Phone No.044 24336421.  
E.Mail.ID:[mstnseiaa@yahoo.com](mailto:mstnseiaa@yahoo.com).
8. Tvl.Salem Mines & Aggregates,  
No.9, Nagarathinam Nagar  
Extension,  
Thiruneermalai Road,  
West Tambaram,  
Chennai – 600 045.  
Phone No: 9443259602  
Email ID:  
[infogeoexploration@gmail.com](mailto:infogeoexploration@gmail.com)

... **Respondents**

**MEMO FILED BY THE FIRST RESPONDENT,**

I, Thiru L.Nirmal Raj, I.A.S., S/o.Thiru K.Lakshmana Perumal, Hindu, aged about 48 years working as Director,

  
**JOINT DIRECTOR**  
Department of Geology & Mining  
Guindy, Chennai - 600 032.

  
**DIRECTOR**  
Department of Geology & Mining  
Guindy, Chennai - 600 032.

Department Geology and Mining, Guindy, Chennai – 600 032 do hereby solemnly affirm and sincerely state as follows:-


2) I am the first respondent herein and as such I am well acquainted with the facts and circumstances of the case from the records available in this office. I am filing this pleading petition for non-compliance of the order dated 14.06.2021 of this Hon'ble Court in time.


3) It is respectfully submitted that, this Honble Tribunal, by order dated 14.06.2021 has appointed the Department of Geology and Mining as Nodal Agency and also appointed a Joint Committee comprising of the following Officials and directed to submit a factual as well as action taken report, if there is any violation found:-

- (i) The District Collector, Chengalpattu District, or a Senior Officer not below the rank of Assistant Collector/Sub-Divisional Magistrate as deputed by the District Collector.
- (ii) A Senior Geologist from the office of the Deputy Director of Geology and Mining Department, Chengalpattu.
- (iii) A senior from the Tamil Nadu State Environment Impact Assessment Authority (TN SEIAA).
- (iv) A senior officer from the Tamil Nadu State Pollution Control Board (TNPCCB) as deputed by its Chairman.

4) It is respectfully submitted that this Hon'ble Tribunal has directed the Joint Committee to ascertain the following facts:-

- i) *Whether there was any violation of conditions imposed in the environment clearance, Consent and other permissions granted committed by the 8<sup>th</sup> respondent?*


  
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- ii) *Whether there was any excess mining done by the 8<sup>th</sup> respondent and, if so what is the quantity of excess mining and the amount of compensation payable apart from royalty and penalty to be imposed.*
- iii) *Whether the pollution control mechanisms have been strictly adhered to by the 8<sup>th</sup> respondent while operating the quarry including user of permitted explosives and timings and if there is any violation, what is the impact of same on environment and the remedial measures to be taken for rectifying the same.*
- iv) *Whether there was any impact on the neighboring property owners on account of the alleged violations and pollutions and said to have been caused by the 8<sup>th</sup> respondent.*
- v) *The committee is also directed to ascertain the nature of damage caused to environment and assess the environmental compensation to be fixed against the establishment of 8<sup>th</sup> respondent for the violations and also damage caused to the environment on account of such activities.*

5) It is respectfully submitted that, in compliance to the orders of this Hon'ble Tribunal, I have requested the District Collector, Chengalpattu, the Tamil Nadu State Environment Impact Assessment Authority and the Chairman Tamil Nadu Pollution Control Board to nominate an officer from their Department as a member in the Joint Committee for conducting field inspection over the subject area vide Lr.No.3883/MM1/2021 dated 16.07.2021.

6) It is respectfully submitted that, the District Collector, Chengalpattu has nominated Tmt.K.Shaghitha Parveen, Revenue Divisional Officer, Chengalpattu vide Rc.No.8218/Mines/2021 dated 29.06.2019 on behalf of the District Collector, Chengalpattu as a member of the Joint Committee for conducting inspection and submit a detailed report in respect of the subject quarry.

  
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7) It is respectfully submitted that the State Level Environment Impact Assessment Authority vide letter No.SEIAA/Tamil Nadu/NGT/O.A.No.127 of 2021/2021-1 dated 22.07.2021 has deputed Tmt.N.R.Kamala, Assistant Environment Engineer, SEIAA Tamil Nadu, Chennai as a member of the Joint Committee.


8) It is respectfully submitted that the Member Secretary, Tamil Nadu Pollution Control Board vide letter No.TNPSC/LAW/LA-III/NGT/013348/2021 dated 14.07.2021 has nominated D.Vasudevan, District Environmental Engineer, Kanchipuram District as a member of the Joint committee.

9) It is respectfully submitted that I have nominated Thiru K.Vijayaragavan, Assistant Director of Geology and Mining, Chengalpattu district as a member of the Joint Committee vide letter No.3883/MM1/2021 dated 15.09.2021. The Assistant Director of geology and Mining, Chengalpattu has also been directed to provide necessary assistance for filing inspection report as per the order of this Hon'ble Tribunal.

10) It is respectfully submitted the nominated members of the joint Committed are as follows:-

- |   |        |
|---|--------|
| 1. Tmt.K.Shaghitha Parveen,<br>Revenue Divisional Officer,<br>Chengalpattu.   | Member |
| 2. Er.D.Vasudevan,<br>District Environmental<br>Engineer<br>Tamil Nadu Pollution Control<br>Board,<br>Kanchipuram District. | Member |

  
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3. Thiru.K.Vijayaragavan, Member  
Assistant Director,  
Geology and Mining,  
Chengalpattu.
4. Tmt.N.R.Kamala, Assistant Member  
Environment Engineer,  
SEIAA Tamil Nadu, Chennai


11) It is respectfully submitted that the Joint Committee had inspected the area granted under quarry lease to the 8<sup>th</sup> respondent on 16.09.2021. The report of the Joint Committee is under preparation and will be filed on or before 28.10.2021 as directed by this Hon'ble Tribunal.

12) It is respectfully submitted that the delay was only due to the involving of other routine official work load and not wanted one. I will file a comprehensive report before this Tribunal on or before 28.10.2021, based on the report to be submitted by the Joint Committee.

13) In view of the above, it is humbly prayed that pleadings made in this memo may please be taken on record and thus render justice.

Solemnly affirmed at  
Chennai on the 7<sup>th</sup>  
October, 2021 and signed  
his name in my presence.

  
Director of Geology and Mining

  
JOINT DIRECTOR  
Department of Geology & Mining  
Guindy, Chennai - 600 032.

**VERIFICATION**

I, Thiru L.Nirmal Raj, I.A.S., working as Director, Department of Geology and Mining, Guindy, Chennai – 600 032 do hereby verified that the contents of the above report are true to the best of my knowledge through records.

Verified at Chennai on this 7<sup>th</sup> day of October 2021.



**DIRECTOR**  
**Department of Geology & Mining**  
**Guindy, Chennai - 600 032.**

